

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:2580
ANSWERED ON:10.12.2012
CLEANING UP OF COAST IN GUJARAT
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Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Government has reimbursed the expenditure incurred for cleaning up of the coast to the State of Gujarat;
- (b) if not, the reasons therefor; and
- (c) the action taken by the Government against the companies operating their facilities at Mukta-Panna basin and responsible for Oil Spillage?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS (SHRIMATI JAYANTHI NATARAJAN)

(a) to (c): As per Government of Gujarat, tar balls were seen on the South Gujarat coast line during July - August, 2009. An oil spill had reportedly occurred from the pipeline carrying crude oil at Mutka-Panna field resulting in formation of tar balls.

The Gujarat Pollution Control Board and Gujarat Maritime Board have reportedly spent Rs. 38,11,968/- during 2009 towards cleaning up of the oil spill at Coast. The Government of Gujarat has requested the Ministry of Environment and Forests for reimbursement of the amount spent for clean-up operations.

As per the Director General of Hydrocarbons, the only oil leakage reported in 2009 from Mukta-Panna basin was 3.8 barrels which was dispersed due to natural weathering process. This amount of oil spilled was minimal and did not require any compensation.